

ITEM NO.11

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 45091/2018

OMPAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 29-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Petitioner(s) Mr. Vijay Kumar Singh, Adv.
Mr. Syed Ahmad Naqvi, Adv.
Ms. Priyanshu Maheshwari, Adv.
Mr. Rohitash Kumar Sharma, Adv.
Mr. Jitendra Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing proof of surrender of the petitioner
is hereby condoned.

Registry to process the matter to place it before the
Court.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(ANJU DUA)
BRANCH OFFICER